

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office Order No.92530-630/W.V/Gaz/2022, dated 12.12.2022, the following Officers of Delhi Higher Judicial Services, Central District, Tis Hazari Courts, Delhi are hereby authorized under Section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations and Investigating Agencies of Central Police District of Delhi including the urgent matters under Special Acts and under Section 21-A of the Punjab Courts (Delhi Amendment) Act, 1997 to exercise all the powers as vested in the undersigned under Section 34 of Punjab Courts Act, 1918, to hear and dispose of the urgent Civil matters pertaining to Central District, Tis Hazari Court Complex, Delhi during Winter Vacation, 2022 w.e.f. 26.12.2022 to 31.12.2022 as indicated herein below :-

Criminal & Special Acts Cases

S.No	Name of the Judicial Officer	Date of Duty	Room No.
1	Sh. Dheeraj Mor, Addl. Sessions Judge (Central)	26.12.2022 and 27.12.2022	350
2	Sh. Dharmender Rana, Spl. Judge, NDPS (Central)	28.12.2022, 30.12.2022 & 31.12.2022	126

Civil Matters

S.No	Name of the Judicial Officer	Date of Duty	Room No.
1	Ms. Saumya Chauhan, Addl. District Judge (Central)	26.12.2022 and 27.12.2022	31
2	Sh. Ajay Gulati-II, Addl. District Judge (Central)	28.12.2022	123
3	Ms. Colette Rashmi Kujur, Addl. District Judge (Central)	30.12.2022	345
4	Sh. Rajesh Malik, Addl. District Judge (Central)	31.12.2022	318

In case any of the Judicial Officers of Central District as stated above happens to be on leave on the dates mentioned against their respective names, due to any unforeseen reasons, the senior most Additional District & Sessions Judge available at Central District, Tis Hazari Court Complex, Delhi shall dispose of the said work.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2023 in lieu of the duty actually performed during Winter Vacations, 2022.

The office of the court will remain open daily from 10.00 am to 5.00 pm except on Sunday and other holidays, if any.

GIRISH KATHPALIA
19.12.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)

Delhi

Dated, Delhi the **19 DEC 2022**

No. 2303/94397-497 /W.V./Gaz/2022

Sub:- Detention of Judicial Officers during Winter Vacation, 2022.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
3. The Officer In-Charge, Admin. Branch (I,II&III) with the request to detain the required staff of the Judicial Officers as mentioned above, during the winter vacation, 2022.
4. The Officer In-Charge, Pool Car, (Central),THC, Delhi with the request to detain the drivers of the above said Judicial Officers, if such request is received.
5. The Officers of Delhi Higher Judicial Service, Central District, Tis Hazari Courts, Delhi.
6. Sh.Alok Shukla, ADJ, Central, Tis Hazari Court, Delhi for information of cancellation of detention of duty on 29.12.2022 being a Gazetted holiday.
7. Sh. Vikrant Vaid, Spl. Judge, Electricity Court, Tis Hazari Court, Delhi.
8. The Director (Academics), Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, New Delhi.
9. The Chief Metropolitan Magistrate (Central) Tis Hazari Courts, Delhi.
10. The Administrative Civil Judge (Central) Tis Hazari Courts, Delhi.
11. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
12. The Public Prosecutor, Delhi.
13. The Superintendent, Narcotic Control Bureau, Delhi Zonal Unit, West Block-1, Wing No.7, R.K. Puram, New Delhi.
14. The Sr.AO(J)/AO(J)/DDO, Admin. Branch (I,II&III), Care Taking Branch, Filing Section, Pool Car, Vigilance, General, Computer Branch, Accounts Branch, Facilitation Center (Central) Tis Hazari Courts, Delhi.
15. The Reader to the undersigned & Ld. Principal District & Sessions Judge (HQs).
16. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
17. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
18. The Dealing Clerk, Compensatory Leave, Judicial Branch & Administration Branch (I,II & III), (Central), Tis Hazari Courts, Delhi with the direction to maintain the record and compensatory leave of the above said Judicial Officers and the staffs.
19. The Secretary, Bar Association, all Court Complex, Delhi/New Delhi.
20. **The R&I Branch (Central) for uploading n LAYERS.**

Principal District & Sessions Judge (HQs)

Delhi

